

22  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

T.P. No. 85/NCLT/AHM/2017 (New)  
Gujarat High Court C.P. No. 182/2006 in C.A. No. 313/2006 (Old)

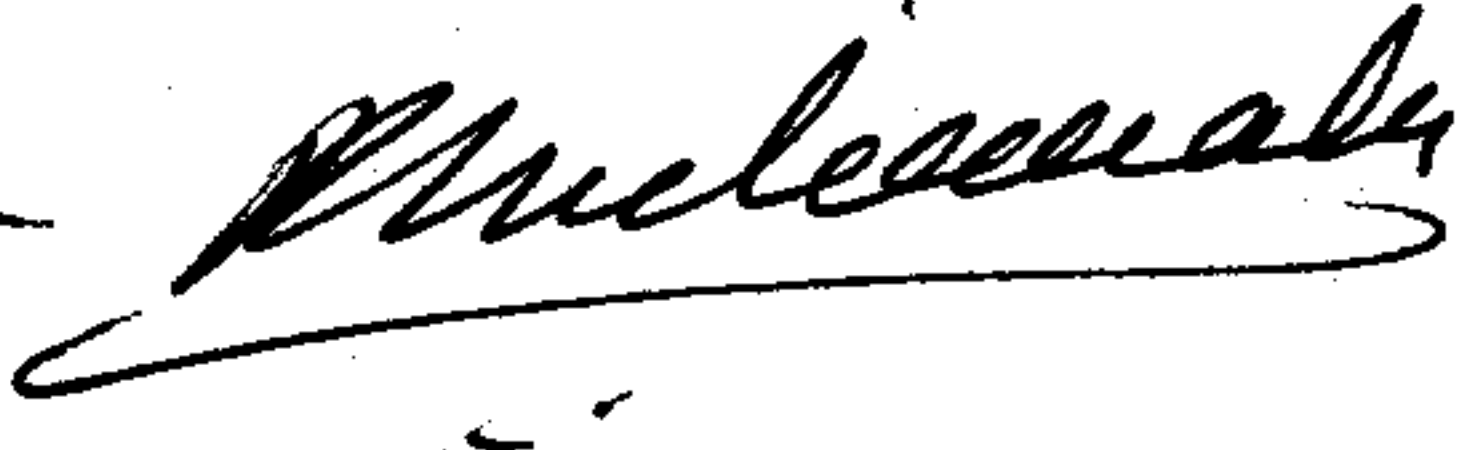
Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2018

Name of the Company: Sunish Chandrakant Parekh.  
V/s  
Gujarat Investment Trust Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

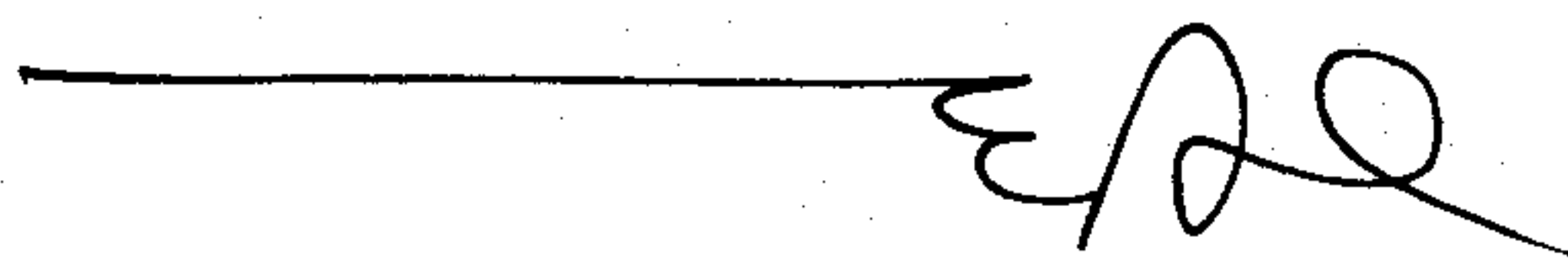
1. PAVAN S GODIAWALA ADVOCATE PETITIONER 
- 2.

ORDER

Advocate Mr. Pavan S. Godiawala is present for the petitioner. None present for the respondent

At the request of petitioner, matter is adjourned.

List the matter on 26.07.2018

  
HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL

Dated this the 21<sup>th</sup> day of June, 2018.